State	Name of Scheduled Caste & its sub-groups	Total F	Total Population	
		1961	2011	
Chhattisgarh	Basor, Burud, Bansor, Bansodi, Bansphor, Ba	sar -	11,377	
Madhya Pradesh	Basor, Burud, Bansor, Bansodi, Bansphor, Ba	sar 59,680*	3,15,640	
Maharashtra	Basor, Burud, Bansor, Bansodi, Basod	7554	55,564	
Odisha	Basor, Burud	68	81	
Uttar Pradesh	Basor	58,805**	1,29,885	
Uttarakhand	Basor	-	177	

^{*} Includes Chhattisgarh

Cancellation of FCRA registration of NGOs

4528. SHRI DILIPKUMAR TIRKEY: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the FCRA registration of a large number of NGOs working in the field of rural development has been cancelled in the recent years;
- (b) if so, the total number of such NGOs whose FCRA registration has been cancelled which are engaged in the rural field; and
 - (c) the grounds on which this cancellation has been done?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (c) As per available information, registrations of more than 10,000 NGOs including NGOs working in the field of rural development have been cancelled in the last three years mainly on account of non filing of the annual returns as mandated in the FCRA, 2010 and rules made there under.

Modernisation of State Police Forces and CCTNS

4529. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has taken a serious note on slackness shown towards modernisation of State police forces and introduction of Crime and Criminal Tracking Network and Systems (CCTNS) despite increase in terror and crime acts;

^{**} Includes Uttarakhand

- (b) if so, the reasons for the current state of affairs, especially at the level of State Governments and how Government intends to tide over the situation; and
- (c) what are the major plans afoot to track cyber crime when so much of stress is being laid on digitisation of money transaction?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) "Public Order" and "Police" are State subjects as per the provisions of the Constitution of India. However, Government of India supplements the efforts of State Governments by providing assistance under Modernisation of Police Forces (MPF) Scheme to strengthen police infrastructure by way of equipping the police stations with the required mobility, modern weaponry, communication equipment, forensic setup etc. State Governments take up components and projects as per their strategic priorities and needs under the MPF scheme. During, the fifteen years from 2000-01 to 2014-15, against a total amount of ₹ 15,147.04 crore released under the MPF Scheme, the States had utilized ₹ 14,439.32 crore as on 31.03.2017, which is 95.32% of the total fund released.

The Crime and Criminal Tracking Network and Systems (CCTNS) project aims at interlinking of all police stations of the country for the purpose of collecting crime and criminal data in an electronic eco system and creating a nationwide data base to facilitate search of criminals and crime related data. The project is scheduled to be implemented by March, 2018. So far in the CCTNS Project, 96.32% Police Stations *i.e* 13,122 out of 13,623 Police Stations excluding 1,757 Police Stations of Bihar and Rajasthan have CCTNS Software.

(c) The Government has approved a central sector project namely Cyber Crime Prevention against Women and Children (CCPWC) with a total estimated cost of ₹ 195.83 crores starting from FY 2017-18. The salient features of the Project include, *inter-alia*, setting up of online cyber crime reporting platform and one national level advanced Cyber Forensic Laboratory, providing support to States/UTs for upgradation/creation of training facilities, Citizen Crime awareness activities, Research and Development(R&D), Capacity building activities.

Regularisation of guest and contractual teachers in NDMC

4530. SHRIMATI RANEE NARAH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the steps taken to regularise the guest teachers and contractual teachers in New Delhi Municipal Council (NDMC);